

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-205**  
IB-898/ND/2020

**IN THE MATTER OF:**

Z-Com India Pvt Ltd

**Vs.**

Frontline (NCR) Business Solutions Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 29.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Partho Bhattacharya

For the Respondent

:

**ORDER**

Heard, Mr. Partho Bhattacharya has appeared on behalf of petitioner, on the point of issuance of notice upon the respondents.

Arguments heard. Reserved for orders.

-Sd-

(K.K. VOHRA)  
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)